

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF HIBU INDIA PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                       |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | <b>HIBU INDIA PRIVATE LIMITED</b>                                                                                                                                                                                                     |
| 2. | Date of Incorporation of Corporate Person                                                    | 23-12-2005                                                                                                                                                                                                                            |
| 3. | Authority under which Corporate Person is Incorporated/ Registered                           | Registrar of Companies, Bangalore                                                                                                                                                                                                     |
| 4. | Corporate Identity Number / Limited Liability Identity Number of Corporate Person            | U72300KA2005PTC038031                                                                                                                                                                                                                 |
| 5. | Address of the registered office and principal Office (if any) of Corporate Person           | <b>Registered Office:</b><br>2nd Floor, Shabari Complex, Field Marshal Cariappa Road, Shanthala Nagar, Ashok Nagar, Bengaluru, Bangalore – 560 025                                                                                    |
| 6. | Liquidation commencement date of Corporate Person                                            | 28 <sup>th</sup> September, 2021                                                                                                                                                                                                      |
| 7. | Name, address, email address, telephone number and the registration number of the Liquidator | <b>Vivek Kumar</b><br><b>IBBI/IPA-002/IP-N00008/2016-2017/10008</b><br><b>Address:</b> C-604, Rosewood Apartments, Mayur Vihar - I, Extension, Delhi – 110 091<br><b>Email:</b> vee_singh@yahoo.com<br><b>Mobile No.:</b> 95992 92249 |
| 8. | Last date for submission of claims                                                           | 28 <sup>th</sup> October, 2021                                                                                                                                                                                                        |

Notice is hereby given that the **HIBU INDIA PRIVATE LIMITED** has commenced Voluntary Liquidation on **28<sup>th</sup> September, 2021**.

The Stakeholders of **HIBU INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **28<sup>th</sup> October, 2021**, to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30<sup>th</sup> September, 2021

Place: Delhi

  
Vivek Kumar

**Liquidator of Hibu India Private Limited**  
**IBBI/IPA-002/IP-N00008/2016-2017/10008**